

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/420/2021 in CP(1B) No.246/9/HDB/2020
NAME OF THE COMPANY	Seshasaila Power and Engineering (P) Ltd
NAME OF THE PETITIONER(S)	Sri Lalitha Equipments
NAME OF THE RESPONDENT(S)	Seshasaila Power and Engineering (P) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

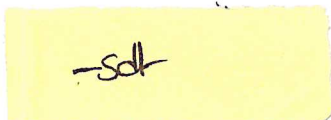
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

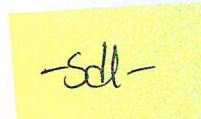
IA No.420/2021

This Application is filed for passing an order for liquidation.

Matter stands adjourned for consideration on 01.09.2021.



MEMBER (T) ✓



MEMBER(J)